

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 104].

### Recruitment Centres

399. Shri Maniyangadan: Will the Minister of Defence be pleased to lay a statement on the Table showing the number of recruitment centres for the Defence Services in each State and the quota of recruits, if any, allotted to each centre?

The Deputy Minister of Defence (Sardar Majithia): A statement showing the number of recruiting centres for the Defence Services in each State is laid on the Table of the Lok Sabha. [See Appendix I, annexure 105].

There is no fixed quota of recruits allotted to each centre. The requirements are periodically reviewed and ad-hoc demands are placed on the various recruiting centres, depending on the population of the area concerned, response to recruitment in that area in the previous years and other factors. It is not in the public interest to disclose the size of this demand in respect of any particular centre for any period.

### Salary of Armymen

340. Shri Warrior: Will the Minister of Defence be pleased to state:

(a) whether a sum of Rs. 3.00 is cut from the monthly salary of army-men as deferred pay; and

(b) if so, whether any interest is added to the sum thus accumulated?

The Deputy Minister of Defence (Sardar Majithia): (a) A sum of Rs. 3 P.M. is included in the rate of pay of an Other Rank in the army as deferred pay, that is, a part of his emoluments of which the payment is deferred. The deferred pay element in the case of a non-combatant (सैनिक) is Rs. 2 P.M.

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(b) As the money is due only at a future date, e.g., on termination of service, on promotion as a Junior Commissioned Officer, etc., the question of interest does not arise.

### Political Organisations

341. Shri T. K. Chaudhuri: Will the Minister of Home Affairs be pleased to state:

(a) whether his Ministry maintains a list of subversive political organisations in the Country;

(b) whether it is a fact that police verification for appointees to Government of India services as well as State Government services are made on the basis of this list; and

(c) the names of the subversive political parties and organisations included in that list?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Government endeavour to have information regarding all political organisations.

(b) It is the duty of Government to ensure that persons recruited to the public services are suitable in every way, and information relating to the candidate's participation or association with subversive activities is naturally taken into account in determining his suitability.

(c) It will not be in the public interest to furnish the information asked for.

### Copper Area of Nellore District

342. Shri E. L. Reddy: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether any decision has been arrived at in the matter of leasing out the Copper area in Garimpenpenta area in Nellore District (Andhra Pradesh);

(b) whether applications for mining leases for the area have been disposed off; and

(c) if so, when?